Persons violated the Traffic Rules

4595. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that 7115 persons have been prosecuted and 2200 persons have gone to jail in Delhi in 2012 for violating the traffic and majority of people caught driving are young and highly educated; and
 - (b) the precaution taken by Government to prevent drunk driving?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) 7115 persons were prosecuted and 2200 persons were awarded imprisonment (upto 15.04.2012) for drunken driving in the NCT of Delhi. However data is not available regarding age and education level of these violators.

- (b) The following steps have been initiated by the Government to curb the number of road accidents caused by drunken driving:-
 - (i) All State Governments have been advised for strict enforcement of Section 185 of Motor Vehicles Act, 1988 which provides for punishment of imprisonment or fine or both for the offence of drunken driving cases.
 - (ii) All the State Government/UTs have been advised that no license is issued to liquor vendors along National Highways. Further they have also been requested to review cases where licence has already been given for liquor vendors along National Highways and to take corrective action.
 - (iii) Ministry as well various State Governments undertake campaigns through print and electronic media to spread awareness about dangers of drunken driving.
 - (iv) Motor Vehicles (Amendment) Bill, 2007, which provides for enhanced fines for the offence of drunken driving and other traffic violations has already been introduced in the current session of the Parliament and the same has already been passed in the Rajya Sabha on 08.05.2012.
 - (v) Delhi Police has laid special emphasis on enforcement action against drunken driving in the NCT of Delhi. Special drives alongwith mobile patrolling and group checking for drunken driving are conducted at important vulnerable locations in NCT of Delhi.